

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.S.P No. 38/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE PARTIES: M/s. Bhoruka Power Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Common Order

TCSP No. 38/230-232/NCLT/MB/MAH/2017

TCSP No. 39/230-232/NCLT/MB/MAH/2017

Petitions, admitted.

List this matter for hearing and final disposal on 8.3.2017

Sd/-  
**B.S.V. PRAKASH KUMAR**  
**Member (Judicial)**

Sd/-  
**V. NALLASENAPATHY**  
**Member (Technical)**